

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/197/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

NAME OF THE COMPANY: M/s Ninja Foods Ltd.

SECTION OF THE COMPANIES ACT: 441

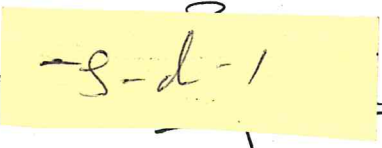
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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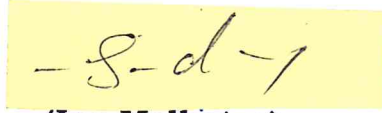
For the Petitioner (s) : None

For the Respondent (s) : Mr. Manish Raj, CP for ROC Delhi

ORDER

Notice be effected on the ROC as well as on the Counsel for the
Petitioner for 22nd December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)